25

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/16	TP 242/17	Hearing	100/104	Nova Medical Centres P. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Advocate for Petitioner Adopt

SIGNATURE

1. Uday Shankar

9482848179

Counsel for petitioner is present. Shri K.S. Bheemaiah, Standing Counsel for ROC and RD is present. Report from ROC is received. Counsel for petitioner requested time to file reply affidavit.

List it on 30.06.2017.

MEMBER (J)

MEMBER (T)